

DIVISION BENCH
COURT - II

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1905(KB)2019
IA(I.B.C)/1432(KB)2023,
IA(I.B.C)/1433(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

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| IN THE MATTER OF | STATE BANK OF INDIA VS N.S ENGINEERING PROJECT PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance (via video conferencing/physically)

Mrs. Swati Agarwal, Adv.] For the Suspended Board
Mr. Gaurav Mathur, Adv.

Mr. Rahul Parasrampurua, Adv.] For Resolution Professional

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **26.08.2024**.

**Anamitra Pal
Court Officer**